# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 2309 TO BE ANSWERED ON 09<sup>TH</sup> MAY, 2016

### **RESERVATION IN JOBS**

#### 2309. SHRI RAJAN VICHARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether there is a provision to provide cent per cent jobs in 'C' and 'D' category of jobs to the tribals in tribal regions of Thane district of Maharashtra despite the fact that the tribals constitute around 60% of the total population of the area;
- (b) if so, the details thereof and the reasons therefor along with the corrective steps taken/being taken by the Government in this regard;
- (c) whether the Government proposes to provide reservation to the non-tribals also residing in Thane district in 'C' and 'D' category of jobs; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

## MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d): The Department of Personnel & Training (DoPT) is the nodal Department for framing policies for providing reservation in Central Government appointments/ recruitments. Jobs to marginal section of the society including those belonging to the reserved categories are made available keeping in view the reservation policy of the Government and filling up of jobs is an ongoing process based as per requirements of various departments/ public sector undertakings. In order to ensure adequate representation of Scheduled Tribes (STs) in the employment, the Government has taken appropriate measures from time to time. In case of direct recruitment on all India basis otherwise than by open competition reservation for STs is available at the rate of 7.5%.

According to the reservation policy, in the case of direct recruitment to group 'C' & 'D' in Central Government posts, normally attracting candidates from a locality or a region is generally fixed on the basis of proportion of the population of SC/ST and OBC in the respective States/UTs. Reservation in State Government jobs is governed by State Reservation policies

Government has adopted multipronged approach to ameliorate the situation of unemployment among ST population across the country including Maharashtra. The Ministry of Tribal Affairs under its Special Area Programme of Special Central Assistance to Tribal Sub Plan (SCA to TSP) provides funds as an additive to the State Plan for economic development of tribals in the States to cover the employment cum income generation activities and the infrastructure incidental thereto of not only family based, but also those run by the Self Help Groups (SHGs)/ Community for Tribals living Below Poverty Line.

Government has also taken other steps to provide employment to tribal population. Some of the major initiatives are enlisted below:

- (i) Mahatma Gandhi National Rural Employment Guarantee Act (MNREGA) guaranteeing 150 days wage employment to STs households living in forest area who have got 'pattas' under the Forest Right Act 2006.
- (ii) National Rural Livelihood Mission (NRLM) which aims at creating efficient and effective institutional platforms of the rural poor enabling them to increase household income through sustainable livelihood enhancements and improved access to financial services.
- (iii) Bharat Rural Livelihood Foundation (BRLF) to facilitate and upscale civil society action in partnership with Government for transforming livelihoods and lives of rural households, with an emphasis on women, particularly in the Central Indian Tribal Region.

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